

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2797
ANSWERED ON:26.11.2010
HEALTHCARE AS A FUNDAMENTAL RIGHT
Singh Shri Ravneet

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government proposes to recognise access to health care as a fundamental right of the citizens;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether the Government proposes to introduce community health insurance in rural areas;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI DINESH TRIVEDI)

- (a) to (f): At present, there is no such proposal with this Department, However, insurance companies are already implementing two community based health insurance schemes, namely-
- (i) Universal Health Insurance Scheme (UHS) and
 - (ii) Rashtriya Swasthya Bima Yojana (RSBY) for BPL population in the urban and rural areas. The details of the schemes are given in Annexure.